

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**STARRED QUESTION NO. \*195  
TO BE ANSWERED ON 24<sup>th</sup> December, 2018**

**Irregularities by School Managements**

**\*195. PROF. RAVINDRA VISHWANATH GAIKWAD:  
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether irregularities are being committed by the managements/owners of some private/public schools in enrolment, charging of hefty donation, arbitrary/ exorbitant fees, compulsory buying of uniform, books and stationery from these schools and if so, the reaction of the Government thereto;
- (b) whether the Government has asked for any response from such schools and if so, the number of schools which have given response in this regard along with the extent to which these responses are satisfactory;
- (c) the details of schools found guilty in this regard and the action taken against such schools;
- (d) the steps taken/being taken to remove/check such irregularities; and
- (e) whether the Government proposes to introduce a common syllabus and similar uniform in all the schools of the country and if so, the time by which the same is likely to be implemented?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI PRAKASH JAVADEKAR)**

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO THE PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NUMBER \*195 FOR 24.12.2018 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD AND SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL REGARDING “IRREGULARITIES BY SCHOOL MANagements”.**

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(a): The Central Board of Secondary Education (CBSE) has informed that they receive sporadic complaints against its Independent affiliated schools with regard to charging of hefty donation, arbitrary/exorbitant fees, compulsory buying of uniform, books and stationery from these schools. As and when such complaints are received, the Board takes appropriate action as per the provisions of the Affiliation Bye-Laws.

(b) and (c): A statement indicating the number of complaints received during the last three years and action taken thereon is annexed at Annexure I.

d) The affiliated schools of CBSE are expected to follow provisions of its Affiliation and Examination Bye-Laws and in case of violation of these Bye-Laws, appropriate action is taken by the Board which depends on the gravity of mistake committed by the school and includes withdrawal of affiliation granted to the school.

e) No, Madam

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## **ANNEXURE-I**

**STATEMENT REFERRED TO IN REPLY TO PARTS (b) AND (c) OF THE LOK SABHA STARRED QUESTION NO. 195 FOR ANSWER ON 24.12.2018 REGARDING "IRREGULARITIES BY SCHOOL MANAGEMENT" SHOWING DETAILS OF COMPLAINTS AND ACTION TAKEN THEREOF DURING THE LAST THREE YEARS**

<b>Sl. No</b>	<b>Affiliation No.</b>	<b>Details of Schools</b>	<b>Nature of the complaint</b>	<b>Complaint date</b>	<b>Action taken</b>
	1630884.	Police DAV Public School  Affiliation no.	Fee hike in the school in the name of building fund and annual charges.	18.05.2016	The complaint stands disposed of.
	2730015	DPS Mathura Road, New Delhi	Complaint against the school for hiking the annual fee by 15% to 20% from April 2016.	10.06.2016	The complaint stands disposed of.
	2730237	Delhi Public School,  Sector C, Pocket V,  Vasant Kunj,  New Delhi-110070.	unjustified fees taken by the school	10.11.2016	The complaint stands disposed of.
	2730487	N K Bagrodia Public School,  Sector 4, Dwarka, New Delhi-110075.	collecting illegally, maliciously building funds every quarter and twelve months bus fees from all the students studying in their schools	06.02.2017	The complaint stands disposed of.
	930006	Chinmaya Vidyalaya,  Kannankulangara,  Tripunithura, Kochi, Kerala-682301	Fee hike	17.03.2017	The complaint stands disposed of.
	3430044	Delhi Public School,  Sector – IV, Bokaro Steel City, Bokaro, Jharkhand	Management of the said school has compelled all the students to purchase Adidas shoes from certain shop.	07.04.2017	The school has been issued Show Cause Notice date 17/04/2017 and reply received and settled vide letter dated 03.10.2017.

	2730292	DAV Public School, Ashok Vihar (Ph IV), Delhi-110052.	increase of fee and change of uniform every year	15.10.2017	The complaint stands disposed of.
	2130724	Delhi Public School, Kanpur, UP	Sale Uniform/Track suit	04.01.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2130724	Delhi Public School, Kanpur, UP	Sale Uniform/Track suit	04.01.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2130106	<u>Dayawatimodi Academy</u> , Rampur UP	Sale of books redmission & Security fees	14.04.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2132023	<u>Vibgyor High School</u> , Lucknow, Up	Fee Enhancement	09.05.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2130514	Mahatma Hansraj Modern School, Jhansi, Up	Hike in fees & purchase of school item.	10.05.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2130292	Ingraham Institute Eng. Med. School, Aligarh, Up	Hike in fees	19.05.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2131285	<u>DSR Modern School</u> ,Gautambudh Nagar, UP	Hike in fees	19.05.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	3530256	<u>Olympus High</u> , Dehradun, Uttarakhand	Hike in fees & sale of Books	19.05.2018	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2130689	<u>St Xavier's High School</u> ,Balram pur, Up	Annual Charge	-----	Complaint forwarded to DEO with request to take appropriate action and inform the complainant.
	2730245	Spring Meadows Public School, Dewan Estate, Opp. Sewak Park, Main Najafgarh	Increase of fees every year, Compulsor y purchasing of	Nil	The complaint stands disposed of.

		Road, Uttam Nagar, Delhi- 110059	Book/Statio nary items from school, No facilities likes RO water & fan etc.		
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